

**IN THE INCOME TAX APPELLATE TRIBUNAL (VIRTUAL COURT),
' SMC' BENCH MUMBAI**

BEFORE SHRI VIKAS AWASTHY, JM

&

SHRI M.BALAGANESH, AM

**ITA No.1852/Mum/2019
(Assessment Year :2011-12)**

Shri Sandeep Bharat Singh Kothari 8/3, Bhagwan Mansion, 1 st Floor, KRB Centre Cinema Road, Behind Metro Cinema, Mumbai-400020	Vs.	Assistant Commissioner of Income Tax-17(3), Mumbai Room No.137, Aayakar Bhawan, M.K.Road Mumbai -400020
PAN/GIR No. AKDPK7812R		
(Appellant)	..	(Respondent)

Assessee by	None
Revenue by	Shri Sushil Kumar Mishra
Date of Hearing	12/02/2021
Date of Pronouncement	12/02/2021

आदेश / O R D E R

PER M. BALAGANESH (A.M):

This appeal in 1852/Mum/2019 for A.Y.2011-12 arises out of the order by the Id. Commissioner of Income Tax (Appeals)-28, Mumbai in appeal No.CIT(A)-28/IT-103/ACIT-17(3)/2016-17 dated 13/04/2016 (Id. CIT(A) in short) against the order of assessment passed u/s.143(3) r.w.s. 147 of the Income Tax Act, 1961 (hereinafter referred to as Act) dated 19/01/2016 by the Id. Asst. Commissioner of Income Tax 17(3), Mumbai (hereinafter referred to as Id. AO).

2. We find that the Id. AR filed a letter mentioning that assessee had preferred an application under direct tax "Vivad Se Viswas Scheme 2020" to settle this tax dispute for the year under consideration and had obtained Form-3 from the designated authority thereon, copy of which was enclosed alongwith this letter.

3. In view of this, we hereby treat the appeal pending before us as dismissed and withdrawn with a liberty given to the assessee to get the appeal restored in the event that assessee's declaration made under "Vivad Se Viswas Scheme 2020" is declared bad in law in future for any reason whatsoever.

4. In the result, appeal of the assessee is dismissed.

Order pronounced in the open Court on 12/02/2021.

Sd/-
(VIKAS AWASTHY)
JUDICIAL MEMBER

Sd/-
(M.BALAGANESH)
ACCOUNTANT MEMBER

Mumbai; Dated 12/02/2021
KARUNA, *sr.ps*

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent.
3. The CIT(A), Mumbai.
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER,

(Asstt. Registrar)
ITAT, Mumbai